Annexure-6

Name of the corporate debtor: M.S.M. Energy Limited; Date of commencement of liquidation: 08-07-2021 (Intimation to Liquidator on 14-07-2021); List of stakeholders as on: 13-08-2021

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

S1.	Name	Identificatio	Details of		Details of claim admitted						Amount	Amou	Amou	Amount	Remark
No	of	n No.	cla	im							of	ntof	nt of	of claim	s, if any
	credito	L= - i - ' '	rec	eived							continge	any	claim	under	
	r		Date	Amou	Amoun	Natur	Amount	Whether	Amount	%	ntclaim	mutua	reject	verificati	
			of	nt	t of	eof	covered	lien /	covered	share		l dues,	ed	on	
			receip	claime	claim	claim	bylien or	attachme	by	in total		that			
			t	d	admitt		attachme	nt	guarant	amoun		may			
					ed		nt	removed	ee	t of		be set			
							pending	5		claims		off	4		
							disposal	(Yes/No)		admitt					
						-	_			ed					
								NIL							

And.